

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.117
(IB)-284(PB)/2024

IN THE MATTER OF:

Canara Bank Petitioner/Applicant
Vs.	
Sanjeev Kumar Sharma Respondent

Order under Section 95(1) of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Ms. Anju Jain, Mr. Anshul Singh Patel, Advs.
Mr. Jagdeep Sharma, Mr. Kartikey Sharma, Mr. Sumit Kaushik, Mr. Jugal Bagga, Mr. Charanjeet Khatana, Mr. Chet Ram Kaushik, Mr. Ritwik Sharma, Ms. Esha Sharma, Advs.

For the Respondent :

ORDER

New IA-3403/202

Ld. Counsel Mr. Jagdeep Sharma appeared on behalf of Applicant.

At request, list the matter for a physical hearing **on 28.08.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)